

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/74(CHE)2021
NAME OF THE PETITIONER : Devendran Coal International Private Limited
NAME OF THE RESPONDENTS : Sripathi Paper & Boards Private Limited
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. Rohan Rajasekaran for the Applicant is present. Counsel for the Respondent is represented by M/s. Sarvabhauman Associates who undertakes to file vakalat on behalf of the Respondent.

List this matter on **13.08.2021** for vakalat, counter and hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)